

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:15.07.2014
FOOT AND MOUTH DISEASE
Antony Shri Anto

Will the Minister of AGRICULTURE be pleased to state:

- (a) Whether the Government has received any proposal from Kerala seeking financial assistance to compensate farmers who lost their cattle due to foot and mouth disease;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the Government has received any representation from Kerala requesting to impose a loan repayment moratorium on animal husbandry in view of the aforesaid disease; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES
(DR. SANJEEV KUMAR BALYAN)

(a) to (d): Department has not received any proposal from State Government of Kerala for seeking financial assistance to compensate farmers who lost their cattle due to foot and mouth disease including the proposal to impose a loan repayment moratorium on animal husbandry.

However, the Department was in receipt of a representation from Shri P.C. Chacko, the then Member of Parliament and Chairman, Committee of Privileges (Lok Sabha) through Ministry of Finance, Department of Economic Affairs requesting for special financial assistance for the State towards compensation and containment of FMD outbreak. Similar letter was also received from Prime Minister's Office enclosing a copy of letter from Shri P.C. Chacko. Department had replied that there was no scheme in the Department under which compensation is paid for death of animals due to diseases including Foot & Mouth Disease.